Written Answers to		[/ December, 2013]	Onsiarrea Questions 155
1	2	3	4
12.	Jharkhand	23.05	16.95
13.	Karnataka	312.57	335.45
14.	Kerala	33.97	8.50
15.	Madhya Pradesh	0.00	220.28
16.	Maharashtra	236.11	280.83
17.	Manipur	9.18	8.19
18.	Meghalaya	0.00	22.47
19.	Mizoram	0.00	3.32
20.	Nagaland	20.87	10.83
21.	Odisha	65.84	143.65
22.	Puducherry	2.00	0.00
23.	Punjab	0.00	9.15
24.	Rajasthan	271.57	429.38
25.	Sikkim	3.89	1.93
26.	Tamil Nadu	205.12	34.91
27.	Telangana	105.62	128.39
28.	Tripura	50.65	15.39
29.	Uttar Pradesh	237.99	462.69
30.	Uttarakhand	40.52	30.82
31.	West Bengal	371.52	575.53
	Total	2730,33	3438.66

[7 December, 2015]

Unstarred Ouestions 135

Drinking water and sanitation projects in Madhya Pradesh

 \dagger 815. SHRI MEGHRAJ JAIN: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) the details of drinking water and sanitation projects submitted by Madhya Pradesh along with other States during the last year and the current financial year;
 - (b) the details of projects sanctioned and under consideration;
 - (c) the reasons for rejection and delay of these projects; and

Written Answers to

[†]Original notice of the question was received in Hindi.

(d) the details of funds released for these projects, State and Union Territory-wise?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) to (d) Under National Rural Drinking Water Programme (NRDWP), drinking water schemes/projects prepared by the States do not come to the Central Government for approval. States have State Level Scheme Sanctioning Committee (SLSSC) which approves the rural drinking water supply projects to be taken up in the State.

However, some States including Madhya Pradesh had submitted various proposals for funding from external lending agencies for examination and recommendation to Ministry of Finance (MoF). The details of such proposals are given in Statement-I (See below).

Under Swachh Bharat Mission (Gramin) [SBM(G)], projects are sanctioned district-wise. Currently, 639 district sanitation projects, including 50 in Madhya Pradesh are sanctioned and are under implementation. During the years 2014-15 and 2015-16, 32 district projects have been received and sanctioned. The details of State/UT-wise district projects sanctioned are given in Statement-II (*See* below). State/UT-wise Central share released under the SBM (G), during 2014-15 and 2015-16 is given in Statement-III.

Statement-I

List of project proposals submitted by States for external funding received in the Ministry

Sl. No.	State	Project	Year	Status	Status if Sanctioned
1	2	3	4	5	6
1.	Punjab	Punjab Rural Water and Sanitation Improvement Project	2014	Project sanctioned.	Project effective since 19.06.2015
2.	Uttarakhand	Follow-on project of Uttarakhand Rural Water Supply and Sanitation Project (URWSSP)	2014	Ministry of Drinking Water and Sanitation (MDWS) and then, Department of Economic Affairs (DEA), Ministry of Finance, (MoF) had	

1	2	3	4	5	6
				recommended the project for World Bank funding. Discussion between World Bank and State Government is going on.	
3.	Madhya Pradesh	Multi Village Rural Water Supply Scheme (MVRWSS)	2015	The project proposal has been recommended to DEA for standalone Japan International Cooperation Agency (JICA) Funding. Discussion was held on 02.09.2015 in DEA with the State.	
4.	Himachal Pradesh	3 Nos. of Augmentation Schemes	2014	The matter has been examined by the Ministry, State Government has been asked for comments.	
5.	Arunachal Pradesh	71 Rural Admin. HQ with drinking Water and Drainage.	2014	The matter has been examined by the Ministry, State Government had been asked for comments.	
		Proposal for covering 1340 Rural habitations with safe drinking water.	2015	MDWS has forwarded the proposal to DEA. Discussion was held on 21.11.2015 in DEA with the State.	
6.	Sikkim	Multi village Rural Water Supply Scheme for South Distt.	2015	Proposal has been forwarded to DEA.	

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7.	Telangana	Telangana Drinking Water Supply Project (TDWSP)	2015	Proposal has been forwarded to DEA. Discussion was held on 21.11.2015 in DEA with the State.
8.	Uttarakhand	Uttarakhand Rural Water Supply Project	2015	Proposal has been forwarded to DEA. Discussion was held on 21.11.2015 between in DEA with the State.
9.	Rajasthan	Innovative Surface Source based Multi- village Water Supply Projects	2015	Rajasthan has sent the Project Proposal directly to DEA. Discussion was held on 21.11.2015 in DEA with the State.
10.	Odisha	Mega Piped Water Supply Schemes	2015	Proposal had been forwarded to DEA. Discussion was held on 02.09.15 in DEA with the State.

Statement-II

State/UT-wise total district project sanctioned and district project sanctioned during 2014-15 and 2015-16

Sl.	State/UT	Total district project	District project sanctioned during
		sanctioned	2014-15 and 2015-16
1	2	3	4
1.	Andhra Pradesh	13	0
2.	Arunachal Pradesh	16	0
3.	Assam	27	1
4.	Bihar	38	0
5.	Chhattisgarh	27	11
6.	Dadra and Nagar Haveli	1	0

	n Answers to	[7 December, 2015]	Unstarred Questions 13
1	2	3	4
7.	Goa	2	0
8.	Gujarat	26	1
9.	Haryana	21	1
10.	Himachal Pradesh	12	0
11.	Jammu and Kashmir	22	1
12.	Jharkhand	24	0
13.	Karnataka	30	1
14.	Kerala	14	0
15.	Madhya Pradesh	50	0
16.	Maharashtra	34	1
17.	Manipur	9	0
18.	Meghalaya	7	0
19.	Mizoram	8	0
20.	Nagaland	11	0
21.	Odisha	30	0
22.	Puducherry	2	1
23.	Punjab	22	2
24.	Rajasthan	33	1
25.	Sikkim	4	0
26.	Tamil Nadu	31	2
27.	Telangana	9	0
28.	Tripura	8	4
29.	Uttar Pradesh	75	4
30.	Uttarakhand	13	0
31.	West Bengal	20	1
	Grand Total	639	32

Statement-III

State/UT-wise Central share released during the years 2014-15 and 2015-16 (As on 3.12.2015)

(₹ in crore)

S1.	States/UT	Central share	Central share
No.		released in	released in 2015-16
		2014-15	(As on 3.12.2015)
1	2	3	4
1.	Andhra Pradesh	116.10	101.45
2.	Arunachal Pradesh	14.61	12.20
3.	Assam	185.78	187.67
4.	Bihar	0.00	182.14
5.	Chhattisgarh	28.12	43.02
6.	Dadra and Nagar Haveli	0.00	0.00
7.	Goa	0.00	1.05
8.	Gujarat	156.07	134.52
9.	Haryana	5.93	29.53
10.	Himachal Pradesh	130.17	4.37
11.	Jammu and Kashmir	103.08	4.05
12.	Jharkhand	23.05	16.95
13.	Karnataka	312.57	335.45
14.	Kerala	33.97	8.50
15.	Madhya Pradesh	0.00	220.28
16.	Maharashtra	236.11	280.83
17.	Manipur	9.18	8.19
18.	Meghalaya	0.00	22.47
19.	Mizoram	0.00	3.32
20.	Nagaland	20.87	10.83
21.	Odisha	65.84	143.65
22.	Puducherry	2.00	0.00
23.	Punjab	0.00	9.15

Written Answers to		[7 December, 2015]	Unstarred Questions 141	
1	2	3	4	
24.	Rajasthan	271.57	429.38	
25.	Sikkim	3.89	1.93	
26.	Tamil Nadu	205.12	34.91	
27.	Telangana	105.62	128.39	
28.	Tripura	50.65	15.39	
29.	Uttar Pradesh	237.99	462.69	
30.	Uttarakhand	40.52	30.82	
31.	West Bengal	371.52	575.53	
	Grand Total	2730.33	3438.66	

Additional funds under NRDWP

†816. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether Government of Rajasthan has submitted any request to the Central Government for according special status to the state with regard to water and for allocation of additional funds under the National Rural Drinking Water Programme keeping in view the water crisis in the State; and if so, the details of action taken so far by the Central Government;
- (b) whether the Central Government proposes to accede to the above requests; and
 - (c) if so, by when and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAM KRIPAL YADAV): (a) Yes, Sir.

(b) and (c) Under the National Rural Drinking Water Programme (NRDWP) guidelines, there is no provision for granting special status to a State. For obtaining resources beyond what Government of India provides under NRDWP, Government of Rajasthan have been requested to seek funding from External Funding Agencies through Department of Economic Affairs, Ministry of Finance.

[†]Original notice of the question was received in Hindi.